

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Ins) No.78 of 2021**

**IN THE MATTER OF:**

**Damodar Valley Corporation**

**...Appellant**

**Versus**

**VSP Udyog Pvt. Ltd. & Ors.**

**...Respondents**

**For Appellant:**

**Shri Gopal Jain, Sr. Advocate with Ms. Madhumita Bhattacharjee, Advocate and PCS Arti Jain**

**For Respondents:**

**Shri Raj Singhania, Advocate (R-1 & 2)  
Shri Kumarjit Banerjee, Shri Gaurav Gupta, Shri Abhijeet Sinha and Shri Samyak Gangwal, Advocates (R-3)**

**O R D E R**  
**(Virtual Mode)**

**08.03.2021**      The Respondents to file Reply within two weeks. Rejoinder, if any, may be filed within a week thereafter.

List the Appeal 'for admission (after Notice) hearing' on 22<sup>nd</sup> April, 2021.

[Justice A.I.S. Cheema]  
Member (Judicial)

[Dr. Alok Srivastava]  
Member (Technical)

*rs/md*